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12.7.2011

CCP No.6/2011 in O.A. No.4/2010

Hon'ble Mr.Justice Alok Kumar Singh, M(J)
Hon'ble Sri S.P.Singh, Member (A)

Sri Praveen Kumar for applicant
Sri Amar Nath Singh Baghel for Sri M.K.Singh

M.P. No.1068/2011: This is an application for condonation of delay. Allowed.

M.P. No. 1069/2011: This is an application for taking on record the compliance report. Allowed. Compliance report is taken on record.

Heard and perused the material on record.

Concededly, the substantial compliance has been made.

In view of the above, this contempt petition is finally disposed of in full and final satisfaction. Notice is discharged. No order as to costs.


Member (A)


Member (J)

HLS/-

~~order~~
~~dated 12-7-11~~
~~forwards~~
~~12-7-11~~